

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/284/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : R.BALASUBRAMANIAN  
**NAME OF THE RESPONDENT(S)** : ORANGE AQUA POLY PRODUCTS PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- <b>REPRESENTATION BY WHOM</b>	

*T. P. Ranganathan*  
*31/7/17*

*For Counsel for Respondent*  
*L. S. S. S.*  
*31/7/17*

**ORDER**

Counsel for petitioner present and reported ready for submissions. Counsel for respondent prayed time stating that the senior counsel is held up at the High Court of Madras. At request, time enlarged for their submissions. Put up on 02.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)